गरीबों के बच्चों के लिए अनिवार्य शिक्षा

567. **प्रो. रामगोपाल यादव** :

श्री ईश दत्त यादव :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने इस बात की जांच कराई है या जांच कराने की कोशिश की है कि किन कारणों से गरीबों के बच्चे नहीं पढ़ पातें हैं,

(ख) यदि हां, तो इसके निष्कर्ष क्या है यदि नहीं, तो सरकार किस प्रकार चौदह साल के बच्चों के लिए अनिवार्य शिक्षा की नीति पर अमल करने पर जोर देती है या जोर देने का विचार रखती है, और

(ग) सरकार इस संबंध में क्या कदम उठाने और गरीबों के 14 साल तक के बच्चों को अनिवार्य रूप से शिक्षा न मिल पाने के मूल कारणों/बुनियादी कारणों का पता कब तक लगाने और उनको दूर करने का विचार रखती है ?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : (क) से (ग) सरकार को इस बात की जानकारी है कि कुछ सामाजिक-आर्थिक मजबूरियों की वजह से गरीबी लोग अपने बच्चों को नियचित रूप से स्कूल भेजने में कठिनाई महसूस करते हैं । इन अड़चनों को सामाजिक सैघटन, वातावरण निर्माण छात्रवृत्तियों तथा मुफ्त पाठ्य-पुस्तकों, वर्दियों और मध्याह्न भोजन जैसे प्रोत्साहनों द्वारा दूर करने की कोशिश की जाती है । अनौपचारिक शिक्षा कार्यक्रम तथा वैकल्पिक स्कूल,छोड़नें वाले बच्चों को अपनी गति तथा सुविधा के अनुरूप शिक्षा देने का अवसर प्रदान करता है । इस उद्देश्य हेतु यह विभाग राज्य सरकारों, स्वयंसेवी संगठनों तथा गैर सरकारी संगठनों को वित्तीय सहायता प्रदान करता है ।

Harassment of Lady Teachers of Kendriya Vidyalayas

568. SHRI SANJAY NIRUPAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of lady teachers in Kendriya Vidyalaya Schools have sent complaints of harassment by School Principals and Sangathan Officers;

(b) if so, the number of complaints received during the last three years;

(c) the number of cases in which complaints have been found to be genuine and the action taken against the guilty persons; and

(d) the steps taken by Government to ensure that complaints are minimised?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be placed on the table of the Sabha.

(d) The Sangathan has constituted a Committee for redressing of the complaints made by the female teachers on account of sexual harassment in respect of Delhi Region and Headquarters Office and also issued instructions on similar lines to all Assistant Commissioners to form similar complaint committees as per guidelines and norms laid down by the Hon'ble Supreme Court in Vishaka and Others Vs State of Rajasthan and Others (JT 1997 (7) SC 3S4).

Condition of National Players

569. SHRI SANATAN BISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Sri Gopal Bhengra who represented India in 1978 World Hockey Championship at Buenos Aires, now earns a paltry amount of'Rs. 30/'- a day, for crushing 50 stones as a daily wage worker;

(b) if so, whether Government are contemplating to provide some allowance, sufficient to feed in old age for such national players; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) It is a fact that Sri Gopal Bhengra of Services